

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/30/2016  
**NAME OF THE PETITIONER(S)** : N.Kannan  
**NAME OF THE RESPONDENT(S)** : Sri Selvanarayana Packaging P Limited & 8 others  
**UNDER SECTION** : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. For RIBI VISHNU  
JANDEEP KUMAR.

Counsel for  
Petitioner



2. for J. SATHYANARAYANA PRASAD.

Counsel for Respondent 7  
(Employees Provident Fund  
Organization)



**ORDER**

Counsel representing both the parties are present. Counsel for R7 filed an affidavit giving a detailed statement of accounts and furnished a copy of the same to the other side. Counsel for petitioner sought time for filing a reply. He is directed to file the reply and furnish the same within 15 days. Both the counsel are directed to submit final arguments on the next date of hearing. Time extended at request. Put up on **21.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)